

Under allocation of coal reserves to Orissa

1875. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of COAL be pleased to state:

(a) what is the coal reserve allocation for commercial use to coal bearing States *viz.* Chhattisgarh, Jharkhand, Madhya Pradesh, Orissa and West Bengal;

(b) the reasons for minimum coal reserve allocation of 7 per cent to Orissa in comparison to other States; and

(c) the steps taken by Government to enhance the coal reserve allocation to that State at the earliest?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): (a) The details of geological coal reserves allocated for commercial mining to the PSUs of coal bearing States are given below :

Sl. No.	Name of the State	Geological Coal Reserves (In Million Tonnes)
1.	Chhattisgarh	1309.60
2.	Jharkhand	1002.53
3.	Madhya Pradesh	1037.27
4.	Orissa	519.81
5.	West Bengal	1307.15
TOTAL		5176.36

(b) and (c) Coal is a national mineral and is a non-renewable energy resource and occurs in a natural geological formation. The Ministry of Coal has the responsibility to allocate coal to all States/UTs in an equitable manner. The earmarking and allocation of coal blocks are undertaken based on the natural and technical aspects of blocks in consultation with CMPDIL, State Governments and administrative Ministries and demands presented by the eligible private and public sector companies. Further to meet the energy needs of the country, Ministry of Coal is mandated to optimally utilize this major source of energy.

In addition to coal reserves allocated for commercial mining, 04 coal blocks with geological reserves of about 1685 million tonnes have been allocated for setting up two Ultra Mega Power Projects (UMPPs) in the State of Orissa and 04 coal blocks with geological reserves of about 1033 million tonnes have been allocated for generation of power to the PSUs of Orissa. Further, 22 coal blocks have been allocated to various public and private sector companies whose end-

use plants are located in the State of Orissa with a combined geological reserves of 6900 million tonnes of coal.

As such, out of the total 208 coal blocks allocated so far by the Ministry of Coal with a total geological reserves of about 50 billion tonnes, more than 10.14 billion tonnes of reserves are allocated to the end-use plants located in the State of Orissa and for commercial mining which in terms of percentage comes to about 20% of the total reserves allocated through captive mining.

CSR by coal and lignite companies

1876. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of COAL be pleased to state:

(a) whether Government has impressed upon the coal and lignite companies under their administrative control to bring out a new Corporate Social Responsibility (CSR) policy;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the steps taken by Government to ensure that coal and lignite companies spent 5 per cent of their distributable surplus on CSR activities?

THE MINISTER OF COAL (SHRI SHRIPRAKASH JAISWAL): (a) Yes, Sir.

(b) As per the directives received from Department of Public Enterprises (DPE) Coal India Limited (CIL) has formulated a CSR policy in the year 2009 and Neyveli Lignite Corporation Limited (NLC) in September, 2010.

(c) In view of reply to part (a) above, question does not arise.

(d) The subsidiaries of CIL earmark 5% of the retained earnings of previous year subject to a minimum of Rs.5 per tonne of coal production of the previous year for CSR activities. However, Eastern Coalfields Limited (ECL) could only provide **Rs. 5 crore for the year 2010-11** as the company is under Board of Industrial and Financial Reconstruction (BIFR) Scheme for revival. In CIL, 2.5% of retained profits of the previous year are provided for CSR activities. NLC allocates not less than 1% of the profit after tax for CSR activities. There is already a mechanism in place in coal companies and NLC to ensure that the earmarked amount is spent on CSR activities.

Demand and availability of coal

1877. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of COAL be pleased to state:

(a) whether it is a fact that, as per Annual Plan 2010-11, while the All India coal demand was estimated at 656.31 million tones, the indigenous coal availability is estimated at 572.37 million tones;